

survey of the areas with the State Department of Mines and Geology was undertaken in 1964 by the Indian Bureau of Mines and the reserves estimated at 16.41 million tonnes with 62.5% iron contents. The Intermediate Port Development Committee has mentioned an estimate of 276 million tonnes. The basis of this estimate is not known.

(c) The Indian Bureau of Mines have taken into consideration 10 as the tonnage factor and 50 percent as the recovery factor.

(c) and (d). Estimates made by the Mysore Government are much higher than those of the Indian Bureau of Mines. It is proposed to carry out a joint evaluation of the reserves on the basis of the surveys carried out by various agencies.

REPORT BY : : : : : DELEGATION
REGARDING PUBLIC SECTOR INDUSTRIAL
UNDERTAKINGS

3470. SHRI VIRENDRA KUMAR SHAH : Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state :

(a) whether a 20-Member Parliamentary delegation to the eastern region had submitted a report to the Government on 11th September, 1967 projecting a dismal picture of huge losses in most of the public sector industrial undertakings;

(b) if so, the total amount of loss suffered by the undertakings as pointed out by this delegation;

(c) the other salient features of the report; and

(d) the Government's reaction on the observations and suggestions made by this delegation ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) A team of members of Parliament visited various Public Sector Undertakings located in the eastern region of India of which the Heavy Engineering Corporation, Ranchi and Hindustan Cables Limited, Rupnarainpur were two units under the administrative control of the Ministry of Industrial Development and Company Affairs.

(b) A total loss of about Rs. 337 lakhs upto 31-3-1966 was reported in respect of H.E.C. and no loss in respect of H.C.L.

(c) and (d). The visit of the team was an unofficial one and no final report was required to be submitted. However, the leader of the team has sent certain comments on the visit to the various Ministers concerned of the undertakings visited by the team.

SUB-COMMITTEE TO EXAMINE SCHEME TO
MANUFACTURE SCOOTERS

3471. SHRI BABURAO PATEL : Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state :

(a) the date when the sub-committee to examine the scheme to manufacture scooters in the country was appointed and the particulars of the work done by it so far;

(b) the names of members of the sub-committee and their special qualifications to examine this problem and to submit report on it;

(c) the addresses of applicants seeking licences for the manufacture of scooters and the names of this foreign collaborators, if any, with the names and types and number of scooters they seek to manufacture with the possible sale price of such scooters to the prospective buyers;

(d) the amount, particulars and value of foreign components required by these manufacturers every year; and

(e) the date by which the Government expect to take a final decision in this matter ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) The sub-committee was appointed on the 26th September, 1967.

The Sub-committee has met and examined the pending schemes with the available data. In order to obtain the latest position of the schemes which might have undergone some change particularly in the light of the Rupee Devaluation and indigenous development of machinery and automobile ancillaries, the sub-committee sent out a proforma to the sponsors of the schemes for obtaining the latest data about the

schemes. The last date for submitting the additional data was the 1st December, 1967. The data since received is being examined by the sub-committee.

(b) the composition of the Scooter sub-committee is given below :

1. Shri N. J. Kamath, Joint Secretary, Ministry of Industrial Development and Company Affairs—(Chairman)

Members

2. Shri N. Radhakrishnan, Deputy Secretary, Ministry of Industrial Development and Company Affairs.
3. Shri B. S. V. Rao, Development Officer (Auto).

All the three officers are conversant with the problems and the present stage of development of the Scooter industry. Shri Kamath and Shri Radhakrishnan were also Chairman and Member respectively of the Committee which had screened the entire lot of applications received by Government for the establishment of new Undertakings for the manufacture of scooters/autocycles. Shri B. S. V. Rao is the Development Officer in charge of this industry in the Directorate General of Technical Development.

(c) and (d). It is not considered proper to divulge at this stage the details of the various pending proposals, before these have been examined and a decision taken.

(e) Government can take a final decision only after the report of the sub-committee has been received and it has been considered by the Licensing Committee and the latter has made its recommendations. It is likely that the decision may be taken by the middle of March, 1968.

गंगेश्वरी सघन क्षेत्र

3472. श्री निहाल सिंह : क्या वाणिज्य मंत्री 16 जून, 1967 के अतारहित प्रश्न संख्या 2836 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) मुरादाबाद जिले के गंगेश्वरी सघन क्षेत्र की सेवाओं में गम्भीर अनियमितताओं के सम्बन्ध में की गई जांच में इस बीच क्या प्रगति हुई है; और

(ख) इस जांच की कब तक पूरी हो जाने की सम्भावना है ?

वाणिज्य मंत्रालय में उप मंत्री (श्री मुहम्मद शफी कुरेशी) : (क) तथा (ख). जांच अभी चल रही है और शीघ्र ही पूरी हो जाने की सम्भावना है। अतिरिक्त जानकारी एकत्र की जा रही है और यथा समय सभा-पटल पर रख दी जायेगी।

CYCLE STAND AT DELHI KISHANGANJ STATION

3473. SHRI ABDUL GHANI DAR : Will the Minister of RAILWAYS be pleased to refer to the reply given to Unstarred Question No. 628 on the 29th July, 1966 and state :

(a) whether the cycle stand at Delhi Kishanganj Station has since been provided;

(b) if not, the reasons therefor; and

(c) when this stand is expected to be provided ?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : (a) No.

(b) There has been some difficulty and consequent delay in providing the cycle stand as the proposed land had earlier been earmarked for the construction of staff quarters.

(c) Tenders were invited and finalised. The contractor is being asked to start the work.

GEM AND JEWELLERY EXPORT PROMOTION COUNCIL

3474. SHRI NARENDRA SINGH MAHIDA : Will the Minister of COMMERCE be pleased to state :

(a) Export Promotion activities undertaken by the Gem and Jewellery Export Promotion Council during the last eighteen months;

(b) whether it is a fact that a large amount is being spent by the Gem and Jewellery Export Promotion Council in the administration or the replenishment scheme ;

(c) the details of amount utilised for the export promotion activities; and